

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

C.P.No.127/2000

in

DA.No.1265/1999

Date of order : 15-12-2000

Between:

O.Chakradhar.

...Applicant

And

1. General Manager,
South Central Railway,
Guntakal.
2. Chief Personnel Officer,
Headquarters office,
South Central Railway,
Secunderabad.
3. Senior Divisional Mechanical Engineer(C&W),
Guntakal, South Central Railway,
Guntakal.

...Respondents.

Counsel for the Applicant - Mr.N.Rama Mohan Rao,Advocate

Counsel for the Respondents - Mr.D.F.Paul,SC for Railways

CORAM :

THE HON'BLE MR.JUSTICE D.H.NASIR : VICE-CHAIRMAN

THE HON'BLE MR.M.V.NATARAJAN : MEMBER ((ADMN.))

...

O r d e r

(Per Hon'ble Mr.Justice D.H.Nasir,V.C.)

1. Heard.
2. The learned standing counsel Mr.D.F.Paul for respondents during the course of arguments today produced a letter dt.17.10.2000, issued by South Central Railway, Divisional Office, Personnel Branch, Guntakal, in which it is stated that in pursuance of the directions given by this Tribunal vide DA.No.1265/99, 1236/99 and 1485/99

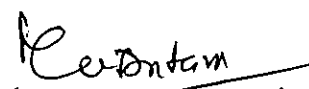
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the undermentioned candidates were reinstated in service subject to the condition stipulated against them.

1. S/Shri P.S.Gururaja, Sr.Clerk/Works Br/GTL
2. O.Chakradhar, Jr.Clerk/DLI/O/RU
3. Sunil Kumar, Jr.Clerk/SSE/Del/O/GTL.

3. In view of what is stated above, the direction given by the Tribunal stands amply complied with. Therefore, the CP is not required to be prosecuted any further.

4. Hence the CP is closed. No costs. The order of Memorandum No.G/P.563/Con/RR8/SBC/Clerks/99, dt.17.10.2000 is directed to be taken on record.


(M.V. Natarajan)
Member (Admn.)


(Justice D.H. Nasir)
Vice-Chairman

Dated: 15th December, 2000
(Dictated in open court)

'SA'